

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**IA(LB.C)/1855(CH)2022**  
**IA(I.B.C)/1170(CH)2022**  
**IA(I.B.C)/1340(CH)2023**  
**IA(I.B.C)/1341(CH)2023**  
**CONT.A.(IBC)/9(CH)2023**  
**CONT.A.(IBC)/10(CH)2023**

**In**  
**CP(IB) No. 214/Chd/Hry/2020**  
**(Admitted)**

**IN THE MATTER OF:**  
**Monika Gupta**

**... Petitioner-Operational Creditor**

**Versus**

**SNH Construction Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 33(1), 66(1), 43(1) r/w 44(1), IBC 2016**  
**425, CA 2013 r/w Section 12**

**Order delivered on 29.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 06.06.2024.

Sd/-  
**Court Officer**

Priyanka  
April 29, 2024